



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/ 7060 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Alokeswar Bhattacharyya,
Presiding officer, Industrial Tribunal,
Guwahati

Dated Guwahati the 27th November, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. IT.3/2019/484 dated 22.11.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 21.11.2019, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/ 7060/A, dated 27.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)